

ONMOBILE GLOBAL LIMITED

Registered Office: E City, Tower-1, No. 94/1C and 94/2, Veerasandra Village, Attibele Hobli,
Anekal Taluk, Electronic City Phase-1, Bangalore, Karnataka - 560100
Tel: +91 80 4180 2500; Fax: +91 80 4009 6009

**Voluntary Open Offer for acquisition of up to 11,900,000 Equity Shares representing 10.16%
of the Fully Diluted Voting Share Capital from the public shareholders of
OnMobile Global Limited by OnMobile Systems Inc.**

This post offer advertisement ("Advertisement") is being issued by Kotak Mahindra Capital Company Limited ("Manager to the Offer"), on behalf of OnMobile Systems Inc. ("Acquirer") pursuant to and in accordance with regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations") in respect of the voluntary open offer ("Offer") to acquire up to 11,900,000 fully paid up equity shares of ₹ 10/- each ("Shares") of OnMobile Global Limited ("Target Company"). The detailed public statement ("DPS") with respect to the Offer was made on February 12, 2014 in Business Standard (English), Business Standard (Hindi), Hosa Digantha (Kannada) and Mumbai Lakshadeep (Marathi).

- Name of the Target Company** : OnMobile Global Limited
- Name of the Acquirer** : OnMobile Systems Inc.
- Name of the Manager to the Offer** : Kotak Mahindra Capital Company Limited
- Name of the Registrar to the Offer** : Karvy Computershare Private Limited
- Offer Details:**
 - Date of Opening of the Offer** : April 25, 2014
 - Date of Closure of the Offer** : May 9, 2014
- Date of Payment of Consideration** : May 16, 2014
- Details of Acquisition:**

Sl.No	Particulars	Proposed in Offer Document		Actuals	
7.1	Offer Price	₹ 40.00		₹ 40.00	
7.2	Aggregate number of shares tendered	11,900,000		34,398,775	
7.3	Aggregate number of shares accepted	-		11,900,000	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 476,000,000.00		₹ 476,000,000.00	
7.5	Shareholding of the Acquirer before Agreements/Public Announcement				
	• Number	39,023,703		39,023,703	
	• % of Fully Diluted Equity Share Capital*	33.31%		33.31%	
7.6	Shares Acquired by way of Agreements				
	• Number	Nil		Nil	
	• % of Fully Diluted Equity Share Capital*				
7.7	Shares Acquired by way of Open Offer				
	• Number	11,900,000		11,900,000	
	• % of Fully Diluted Equity Share Capital*	10.16%		10.16%	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired				
	• Price of the shares acquired	Nil		Nil	
	• % of the shares acquired				
7.9	Post offer shareholding of Acquirer				
	• Number	50,923,703		50,923,703	
	• % of Fully Diluted Equity Share Capital*	43.46%		43.46%	
7.10	Pre & Post offer shareholding of the Promoters (other than the Acquirer)	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	• Number	4,693,866	4,693,866	4,693,866	4,693,866
	• % of Fully Diluted Equity Share Capital*	(4.01%)	(4.01%)	(4.01%)	(4.01%)
7.11	Pre & Post offer shareholding of the Public	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	• Number	70,517,933	58,617,933	70,517,933	58,617,933
	• % of Fully Diluted Equity Share Capital*	(60.19%)	(50.03%)	(60.19%)	(50.03%)

*based on Fully Diluted Voting Share Capital of 117,163,066 Equity Shares as defined on page 4 of the Letter of Offer.

- The Acquirer, and its respective directors, accept full responsibility for the information contained in this Advertisement and also accept responsibility for the obligations of the Acquirer laid down under the SEBI (SAST) Regulations.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI (<http://www.sebi.gov.in>), the BSE Limited, the National Stock Exchange of India Limited and the registered office of the Target Company.
- Capitalized terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or the DPS.

Issued by the Manager to the Offer on behalf of the Acquirer:

KOTAK MAHINDRA CAPITAL COMPANY LIMITED

27BKC, 1st Floor, Plot No.C-27, "G" Block,
Bandra Kurla Complex, Bandra (East), Mumbai-400051

Tel: +91 22 4336 0000, Fax: +91 22 6713 2446

Contact Person: Mr. Ganesh Rane

Email: project.ogloff@kotak.com



Place : Mumbai
Date : May 16, 2014

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